

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Srinagar

Notification
Srinagar, the 29th July, 2021

S.O. 259.- In exercise of the powers conferred by clause (b) of Section 2 of the Prisoners Act, 1900 and in supersession of Order No. 450 of 2021 dated 15.06.2021 issued under endorsement No. DS/Temporary Jail/2019/2184-89 by the DGP (Prisons), the Government hereby declare the building of Boys Pahari Hostel adjacent to District Jail Complex, Kupwara as a "Subsidiary Jail". The description of the building is given in **Annexure** to this notification.

By order of the Lieutenant Governor.

-Sd/-

(Shaleen Kabra) IAS

Principal Secretary to the Government

Dated: 29.07.2021

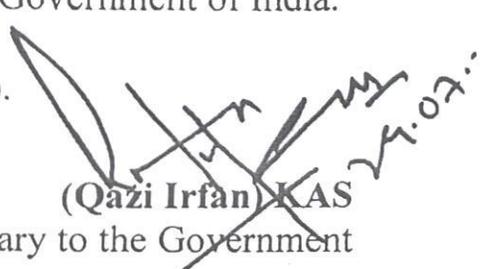
No. Home/Jail/116/2020

Copy to the:-

1. Director General of Police, J&K.
2. Director General of Police (Prisons), J&K.
3. Special Director General of Police, CID, J&K.
4. Principal Secretary to the Hon'ble Lieutenant Governor.
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. District Magistrate, Kupwara.
7. Senior Superintendent of Police, Kupwara.
8. Stock File.
9. I/c Website.

Copy also to the:-

1. Joint Secretary (JK&L) Ministry of Home Affairs, Government of India.
2. Additional Secretary to the Chief Secretary.
3. Private Secretary to the Principal Secretary (Home).

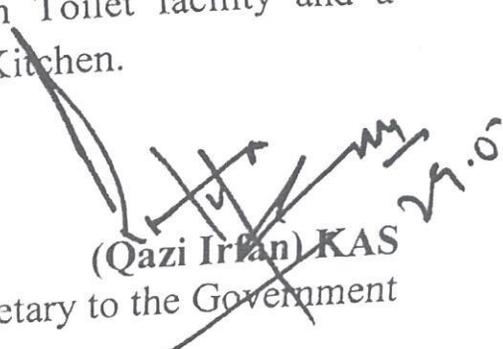

(Qazi Irfan) IAS

Additional Secretary to the Government

Annexure to S.O 259 dated 29.07.2021

Description of the Boys Pahari Hostel building adjacent to District Jail Kupwara.

- i. Four (4) rooms of 12'x12' in dimensions.
- ii. Each storey having separate Bathroom Cum Toilet facility and a dining hall measuring 12'x36' and a separate Kitchen.
- iii. Four rooms of 12'X12' for staff.


(Qazi Irfan) KAS
Additional Secretary to the Government